

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR
BENCH, JABALPUR

Original Application No. 52 of 2006

Jabalpur, this the 3rd day of April, 2006

Hon'ble Shri Justice M.A. Khan, Vice Chairman
Hon'ble Dr. G.C. Srivastava, Vice Chairman

Kaneja Shekhar, aged about 38 years,
Wd/o. late Shri Shekhar, R/o. Gali No. 16,
Sadar Bazar, Jabalpur, M.P. **Applicant**

(By Advocate – None)

V e r s u s

1. Union of India, through the Secretary,
Ministry of Defence, South Block,
New Delhi.
2. General Commanding Officer,
Kobra Canteen, H.Q. MB Area,
Jabalpur, M.P.
3. Col. (incharge), Kobra Canteen,
Cantonment Area, Jabalpur. **Respondents**

(By Advocate – Shri R.S. Siddiqui on behalf of Shri S.K. Mishra)

ORDER (Oral)

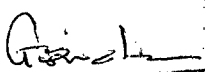
By Justice M.A. Khan, Vice Chairman -

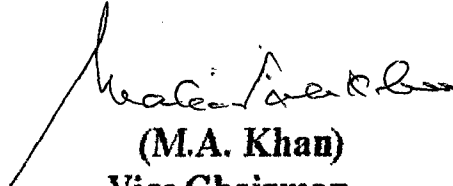
The applicant is a daily wager working in a Ration Issuing Shop of the respondents. She apprehends that her service would be dispensed with once she has prayed for continuation in her service.

2. Nobody is present on behalf of the applicant. We are of the considered view that the present OA may be disposed of at this stage by a direction to the respondents to consider this OA as a representation of the applicant and decide it by a reasoned order. It will not prejudice to the right of the respondents. The leaned counsel for the respondents is present in the court to file counter reply.

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3. Accordingly, the OA is disposed of with direction to the respondents to treat the OA as representation made by the applicant for redressal of the grievances and decide it by passing a speaking order within a period of three months from the date of this representation is received alongwith copy of the order. It will be open to the applicant to approach the Tribunal if she is still aggrieved for redressal of her grievances in accordance with law.


(Dr. G.C. Srivastava)
Vice Chairman


(M.A. Khan)
Vice Chairman

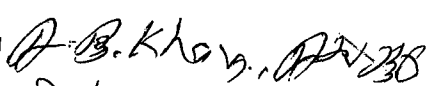
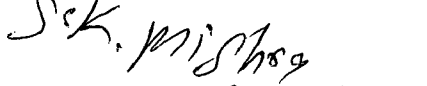

"SA"

पृष्ठांकन सं ओ/न्या.....जबलपुर, दि.....

पत्तिलिपि अर्चे जित:-

- (1) सचिव, उच्च न्यायालय एवं एडवोकेट जनरल, जबलपुर
- (2) अध्यक्ष, न्यायिक सेवा आयोग, जबलपुर
- (3) प्रमुख, न्यायिक सेवा आयोग, जबलपुर
- (4) अध्यक्ष, न्यायिक सेवा आयोग, जबलपुर

सूचना एवं आवश्यक कार्रवाई हेतु
उप सचिव


ST/4/06